

the Committee on Public Undertakings for the term ending on the 30th April, 1992”.

**MR. SPEAKER :** The question is : “That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term ending on the 30th April, 1992”.

*The motion was adopted*

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) :** I beg to move : “That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term ending on the 30th April, 1992 and do communicate to this House the names of the Members so nominated by Rajya Sabha”.

**MR. SPEAKER :** The question is : “That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term ending on the 30th April, 1992 and do communicate to this House the names of the members so nominated by Rajya Sabha”.

*The motion was adopted*

**(iv) Committee on the Welfare of Scheduled Castes and Scheduled Tribes**

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) :** I beg to move : “That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 1992”.

**MR. SPEAKER :** The question is : “That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 1992”.

*The motion was adopted*

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) :** I beg to move : “That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term

ending on the 30th April, 1992 and do communicate to this House the names of the members so nominated by Rajya Sabha”.

MR. SPEAKER : The question is : “That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 1992 and do communicate to this House the names of the members so nominated by Rajya Sabha”.

*The motion was adopted*

SHRI MADAN LAL KHURANA  
(South Delhi) : *rose*

MR. SPEAKER : Shri Khurana, you are justly agitated. I can understand your feelings. I would request Shri Ghulam Nabi Azad to convey your feeling to the Home Minister. If he has agreed to make a statement, he will make a statement.

*(Interruptions)*

MR. SPEAKER : Now matters under Rule 377.

13.38 hrs.

RAO RAM SINGH : *in the Chair*

13.38 hrs.

MATTERS UNDER RULE 377

(i) Need for early completion of Radio and T.V. transmission services at Jabalpur

[English]

SHRI SHRAVAN KUMAR PATEL (Jabalpur) : Sir, I take this

opportunity to invite the attention of this august House to the fact that vast rural and tribal areas in and around Jabalpur in M.P., still remain deprived of T. V. services.

The TV transmission for Jabalpur by upgrading the existing 1000W Station into a 10 KW transmitter, which was to be completed and commissioned long time ago, is still incomplete. The work especially the construction of the transmission tower is going on at a snails pace, when equipments worth lacs of rupees which have already been procured, have been lying idle for several years.

Similarly the work of augmentation of radio transmission service at Jabalpur, by adding another 200 KW station, is proceeding at a slow pace.

Thus while public funds amounting to lacs of rupees are locked up, in the form of equipments lying idle, the rural poor land the tribals in remote areas remain cut off from the national main stream.

I, would, therefore, urge upon Government to ensure that the work of augmentation of TV and Radio transmission services at Jabalpur is completed under a time bound programme in the interest of national integration, as also education and cultural development of the rural poor and the tribals.

(ii) Need to increase quota for provincial Services for nomination to I.A.S. etc., particularly for PCS of Rajasthan

[Translation]

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : Mr. Chairman, Sir, now the officers of the Provincial Civil